

COURT-II

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 87 of 2012 & IA 176 of 2012

Dated : 19th September, 2013

**Present: Hon'ble Mr. Rakesh Nath, Technical Member
Hon'ble Mr. Justice Surendra Kumar, Judicial Member**

Uttar Pradesh Power Corporation Ltd. ... Appellant(s)

Versus

**Central Electricity Regulatory Commission ... Respondent(s)
& Anr.**

Counsel for the Appellant(s) : Mr. Pradeep Misra

Counsel for the Respondent(s) : Mr. S.P. Singh for R-24
Mr. S. Vallinayagam for R-43
Mr. R.B. Sharma for R-5,8 & 28

ORDER

Heard the learned counsel for the Appellant and Respondent No.5,8, 28 and 43.

Post the matter for further hearing on **07.10.2013**.

**(Justice Surendra Kumar)
Judicial Member**

**(Rakesh Nath)
Technical Member**

